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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.02.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 56/BB/2020	For admission	Sec 7 of I&B Code 2016	Alticon Capital Ltd <i>India</i>	Keystone Partners	Legacy Global Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

*PRADEEP NAYAK SANKEERTH VITTAL  
and SHAILJA AGARWAL*

*9980746469*

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Pradeep Nayak along with Mr. Sankeerth Vittal and Ms. Shailaja Agarwal, learned Counsel for the Petitioner. Admit. Issue notice.

Registry is directed to prepare notice and the learned Counsel for the Petitioner is directed to collect the notice from the Registry and serve it personally on the M.D of the Company and on the Company and file proof of service well before the next date of hearing. Post the case on **04.03.2020**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Brunda

*Verified*  
*[Signature]*  
**Court Officer**